

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A.No.2/2016 in Petition(s) for Special Leave to Appeal (C)  
No(s). 27093/2014

STATE OF UP AND ORS

Petitioner(s)

VERSUS

RATAN BABU SAXENA AND ORS

Respondent(s)

(APPLICATION FOR SUBSTITUTION)

Date : 06-10-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER  
[IN CHAMBERS]

For Petitioner(s) Mr. Amit Kuamr Singh,Adv.  
Mr. Ardhendu Mauli Prasad,Adv.  
Mr. Abhisth Kumar, AOR

For Respondent(s) Mr. Abhishek Swarup,Adv.  
Ms. Lalita Kohli,Adv.  
Mr. Sajid Imam Naqvi,Adv.  
For M/s Manoj Swarup And Co., AOR

UPON hearing the counsel the Court made the following  
O R D E R

Application for substitution to bring on record the legal  
representatives of deceased respondent no.3 is allowed.

Cause title be amended accordingly.

Four weeks' time is granted to learned counsel for the  
petitioners to take steps to bring on record the legal  
representatives of deceased respondent no.2.

(SAPNA BISHT)  
SENIOR PERSONAL ASSISTANT

(SHARDA KAPOOR)  
ASSISTANT REGISTRAR